Commercial Court (District Judge Level) Nava Raipur (C.G.)

Statement for the Month of January, 2025

S.No.	Nature of Cases	Opening Balance	Instt. During the Month	Disposal During the Month	Closing Balance
1	Civil Suits	31	1	The state of the s	
2	Arbitration	And the state of t	1	3	29
3		25	13	6	32
	Execution	31	3	2	and the same of th
4	Misc. Judl. Cases	3	2		32
5	Misc. Cases	0		3	2
6	Commercial	U	0	0	0
	Appeal	2	o	0	
7	Misc. Appeal	0		<u> </u>	2
	Total		0	0	0
-	Arbitration MJC	92	19	14	97

1. Arbitration MJC No. 30/2022, Union of India Vs. M/s. J.K. Agrawal, restored vide order dated 03.01.2025 and Exec. No. 10/2024, M/s. Essal Infrastructure Pvt. Ltd. Vs. M/s. Anil Buildcon (I) Pvt. Ltd. restored vide order dated 06.01.2025 have

2. Actual instituted cases are 16 and actual disposed cases are 14. Apart from that, 01 (one) case has been received from Raipur District Court, in pursuance of Endt. No. 17027/checker,III-4-1/2016 (Commercial Court), Bilaspur, dated 21 December, 2023 and a notification: Govt. Of Chhattisgarh Law and Legislative Affairs Department, Mantralaya Mahanadi Bhawan, Nava Raipur, Atal Nagar C.G. 492002, F.No. 1439/3830/XXI-B/C.G./23, Naya Raipur, 20 Dec 2023.

SCHEDULE Format for Statistical data for the month of 01/2025 (See Rule 3)

S.No. (1)	Name of the court (2)	No. of cases pending (on the 1 st day of month of January (3)	No. of new cases instituted (during the month as per column 3) (4)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3) (6)	Average no. of days taken to decide the case (7)
1	Judge, Commercial Court (District Judge Level) Nava Raipur(C.G.)	92	19	97	14	188

COMP
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Judge
Judge
Commercial Court (Diett. Judge Level)
Nava Raipyr, Atal Nagar, Diett.-Relpur
Judge Level
O3/92|25

[See Rule 3(2)]

Form 1

Sr. No.	Court	District	Case No.	e-filed during Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-Mail. Id	Date of Registration	Dat
(1)	(2)	(3)	(4)	**************************************		x (40100)		TOPISHAUOII	e- filin
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	-NIL-	(5)	-	-	-	(9)	(10)

[See Rule 3(2)]

Form 2

List of cases in which e-Payment of Court fees was made during the month January 2025

Sr. No.		District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of	Date of e-paymen																
(1)	(2)	(3)	(4)	(5)		Registration	of Court Fees																
1			41 34751044		(6)	(7)	(8)																
	-		Arb. MJC/01/2025	The vectorica rue	Ms. Aarti Tiwari	02-01-2025	_																
2			Arb. MJC/02/2025	South Eastern Coal Filed Limited and others Vs M/s. Shivam Coal Carriers Private Limited	Shri Vivek Verma	04-01-2025	23-12-2024																
3	Tuelen			Misc.Judl./1/2025	Essal Infrastructure Pvt. Ltd. Vs M/s. Anil Buildcon (I) Pvt. Ltd.	Shri Ahsan Ul Siddiqui	06-01-2025	_															
4	Judge, Commercial Court (District Judge			Misc.Judl./2/2025	M/s. Jagatjit Industries Ltd. Vs M/s. Raipur Bottling Company	Shri Akshay Sail	07-01-2025	-															
5	Level) Nava Raipur (C.G.)				_	_										-	_	_	Arb. MJC/03/2025	Ms. Shri Ram Sales and Services Vs Ms. Seirra Infraventures Private Limited	Shri Abhay Kumar Tiwari	13-01-2025	09-01-2025
6													Exec. No. 01/2025	Bulk Trading S.A. Vs Mahendra Sponge and Power Limited	Shri Harshmander Rastogi	15-01-2025	28-12-2024						
7			Exec. No. 02/2025 Bulk Trading S.A. Vs Mahendra Sponge and Power Limited		Shri Harshmander Rastogi	15-01-2025	28-12-2024																
8			Arb. MJC/04/2025 Mohammad Irfan Ullah Vs Mohammad Inam Ullah		Shri Lokesh Kumar Mishra	20-01-2025																	

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Gommercial Court (Distt. Judge Leve!
Nava Ralpur, Atal Nagar, Distt.-Ralpur
O3/02/25

9			Arb. MJC/05/2025	Brahmacharini Vyapaar Pvt. Ltd. Vs Ms. Satyarth Steel and Power Pvt. Ltd. and Ors.	Shri Rahul Yadav	22-01-2025	21-01-2025										
10			Arb. MJC/06/2025	Chhattisgarh State Industrial Development Corporation Ltd. Vs M/s. Vishwa Decors and Another	t Shri Harshit Sharma	23-01-2025	19-11-2024										
11			C.S. No. 1B/2025	Kusum Smelters Private Limited Vs M/s. Atmosafe Filtration Private Limited	Shri Shikhar Shrivastava	27.01.000											
12	Judge, Commercial Court		Arb. MJC/07/2025	M/s. Precision Engineering Corporation Vs KEC International Limited	Shri Abhishek Vinod	27-01-2025	17-01-2025										
13	(District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	Arb. MJC/08/2025	Amit Kukreja Vs	Deshmukh Shri Shoaib Alvi	29-01-2025	17-01-2025										
14										-	-		Arb. MJC/09/2025			31-01-2025 31-01-2025	06-01-2025
15			Arb. MJC/10/2025	Vijay Kumar Tejwani Vs	Shri Shoaib Alvi	31-01-2025	06-01-2025										
16			Arb. MIC/11/2025	Rajesh Kumar Hablani Vs	ihri Shoaib Alvi	31-01-2025	06-01-2025										
7			Arb. MJC/12/2025	M/s. Hari Om Plastics Vs	hri Shoaib Alvi	31-01-2025	06-01-2025 06-01-2025										

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Pankaj Sharma
Judge
Judge
Commercial Court (Disti. Judge Leve
Nava Raipur, Atal Nagar, Disti.-Raipu
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[See Rule 3(2)]

Form 3

List of cases in which Electronic Service of Process has taken place during the month January, 2025

Sr. No.	Court	District	Case No.	Service of Process has taken pla Petitioner Name Vs. Respondent Name	Advocate	Date of	Date of Electronic
(1)	(2)	(3)	(4)			Registration	Service of Process
ĺ	Judge,			(5)	(6)	(7)	(0)
1	Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	Nil	Nil	Nil	Nil	(8) Nil

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Pankaj Sharma
Judge
Judge
Commercial Court (Distt. Judge Leve!
Nava Raipur, Atal Napar, Distt.-Raip!

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[See Rule 3(2)]

Form 4

List of total no. of cases randomly allocated during the month January 2025

1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	(4) Commercial Court (District Judge Level)	(5)	(6)	(7)
No. (1)	Court (2)	District (3)	Court Name	Court No.	Case Type	Case Court (No. of cases randomly allocated

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Pankaj Sharma

Judge

Commercial Court (Diett. Judge Level)

Nava Raipur, Atal Nagar, Diett.-Raipur

23/02/25

Form 5
List of cases in which Case Management Hearing was held during the month January, 2025

Sr. No.	Court	District	Case No.	ement Hearing was held du Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management
(1)	(2)	(3)	(4)	(F)		registration	Hearing
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	NIL		-		(8)

Pankaj Sinarma
Judge
Commercial Court (Distt. Judge Level
Vava Raipur, Atal Nagar, Distt.-Raipu
Commercial Court (2 Janasusgarn
03/02/25

Form 6 Contested commercial cases disposed during the month January, 2025

Sr. No.	Court	Distric		Petitioner Name Vs. Respon Name	dent Advocate	Date of Registratio	Institutio Mediatio did not tal place	lief ht Date of Decision		Nature of Disposal (Contested Settled)	Date of	Number days for execution of decreasing from day	Act Se
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(Yes/No)					or decisio	n
1			Arb.MJC	Dr. Sushma Verma Vs		(1)	(8)	(9)	(10)	(11)	(12)	(13)	(14
			1/2025	Dr. Veronica Yuel	Ms. Aarti Tiw	ari 02-01-202	5 -	02-01-2025	02-01-2025	Uncontested	i _		u∕s 29 A & C
2	·		Arb.MJC 51/2024	M/s. N A Constructions (J.V Vs Union of India	Shekhar Pande	23-08-2024	-	03-01-2025	03-01-2025	Contested			u/s 9 A
3			Misc.Judl. 1/2025	Essal Infrastructure Pvt. Ltd. Vs M/s. Anil Buildcon (I) Pv Ltd.	Shri Ahsan U Siddiqui	06-01-2025	***	06-01-2025	06-01-2025	Uncontested		<u> </u>	Con. Ac
4	Judge, Commercial Court (District Judge Level)	Raipur C.G.	Exec. 34/2024	M/s. MAK Engineering Industries Ltd. Vs South East Central Railway	Shri Rishabh Garg	02-04-2024	-	10-01-2025	10-01-2025	Uncontested	-	-	u/s 36, A
5	Nava Raipur (C.G.)	•	C.S. D/4/2024	Rajdev Steels and Alloys Pvt. Ltd. Vs Bawa Appliances Pvt. Ltd.	Ms. Akanksha Tiwari Singh	05-02-2024	-	15-01-2025	15-01-2025	Uncontested	_		Con. Act
6			Misc.Judl, 6/2024	Manoj Kumar Agrawal Vs Jayant Jain	Shri Rishabh Sharma	10-09-2024	-	16-01-2025	16-01-2025	Contested	_	-	u/s 26 C
7			Arb.MJC 28/2023	M/s. Rakesh Kumar Jain Vs Jnion of India	Shri Abhishek Vinod Deshmukh	02-06-2023	-	17-01-2025	17-01-2025	Contested			Order 9 C
8		-	2/2025	M/s. Jagatjit Industries Ltd. Vs M/s. Raipur Bottling Company	Shri Akshay Sail	07-01-2025	_		17-01-2025	Contested	-		2/s 151 CP

Sr. No.	Court (2)	District (3)	t Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Reli was sough and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Date of Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree		Act Sec
		`	()	(5) M/s N.C Nahar and 1 another	(6)	(7)	(8)	(9)	(10)				
9			Exec. 16/2023		W- 0 "			()	(10)	(11)	(12)	(13)	(14)
_				Development Corporation Limited	Mr. Om Kukreja	23-05-2023	-	21-01-2025	21-01-2025	Contested			u/s 36, A
10			Arb.MJC	M/s Titan Engineers Vs M/s	Shri Rishabh		 						Con. Act
_				Shivalik Power and Steel Pvt. Ltd.	Garg	16-04-2024	-	22-01-2025	22-01-2025	Contested	-		u/s 34, A
11	(District Judge Level)	Raipur C.G	65/2024	Univabs Solution Pvt. Ltd, Vs Mr. Manu Gautam and Anr,	Shri Vivek Chopda	22-11-2024	-	25-01-2025	25-01-2025	Contested		-	Con. Act,
2	Nava Raipur (C.G.)			Briushan Power and Steel Itd.	Ms. Akanksha Tiwari Singh	07-10-2024	-	28-01-2025	28-01-2025	Contested	_		Con. Act, 1
3			C.S. A/ 1/2024 S	Central Cable Limited Vs South Eastern Coal Fields Limited and Others	Ms. Dolly Chhabda	08-05-2024		20.01.000					
4			Arb Mic I	Camal Kumar Agrawal Ve				29-01-2025	29-01-2025	Uncontested	-	-	-
			68/2024	Sanjay Kumar Agrawal and nr.	Shri Rishabin Garg	20-12-2024	- 3	31-01-2025	31-01-2025	Uncontested			 ⊥/s 9 Arbi.

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Pankaj Sharma
Judge
Commercial Court (Diett. Judge Leve*
Nava Ralpur, Atal Nagar, Diett.-Ralpu*
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"Form 6 (i): Mediation Data on Monthly Basis

[See rule 10(2)]

List of cases received for Pre-Instituion Mediation and Settlement during the month January 2025

Sr. No.	Name of Mediation Centre		Total number of application received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of application pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	
1	-	-NIL-	_		(6) -	(7) -

Com Pankaj Sharm**a** "Form 6 (i): Mediation Data on Quarterly Basis

Sr. No.	Name of the Authority	No. of application received by Authority	Nature of A	pplicant party	Nature of Opposite party		Schedule-H per Rule 3(4) referred for and 3(6) mediation		phosite party slab-			slab-wise as per			applications application disposed off as Schedule-H per Rule 3(4)		No. of application where no settlement arrived at as per	No. of application where parties reached a settlement as ne
	(2)		Individual	Corporate	Individual	Corporate	, ,			Γ				Rule 7(1xix)	Rule 7(1)(vii)			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	<u> </u>			IV	V							
							ļ	т	(8)		- 	(9)	(10)	(11)	(12)			
1	-	-NIL-	-	-	-	-	_	-	-	-	-	-	-	-	-			

Ow Pankaj Sherma Judge Commardai Court (Distt. Judge Level Nava Ralpur, Atal Nagar, Distt.-Relipur O Jungungarin O3 (92)25

Form 7
Summary of Commercial Court during the month January 2025

Sr. No.	Court	District	Total number of cases pending of the Ist day of the month	Total number of case instituted during the month	cases disposed	cases pending at the
(1)	(2)	(3)	(4)	(5)	(6)	
1	Judge, Commercial Court (District Judge Level) Nava Raipur (C.G.)	Raipur C.G.	92	19	14	(7) 97

Pankaj Sharma
Judge
Judge
Commercial Court (Distt. Judge Level
Nava Raipur, Atal Nagar, Distt.-Raipur
Commercial Court (25-2/25-